

**Unit Construction Company Private Limited****List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.****Date of Commencement of CIRP: 12-02-2026; List of Creditors is Pursuant to claims received and updated as on 26-05-2026****List of operational creditors (Government dues)***(Amount in Rs.)*

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of any Mutual dues, that may be set off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% of voting share in COC, if applicable				
1	Employee State Insurance Corporation (ESIC)	Ministry of Labour and Employment	26-03-26	837,005.00	837,005.00	Interest and Penalty	No	-	-	-	-	-
2	Commissioner of Commercial Taxes State Tax	Govt. Of West Bengal	08-04-26	2,964,797,456.00	2,964,797,456.00	Taxes and Interest for VAT	No	-	-	-	-	-
	<b>Total</b>			<b>2,965,634,461.00</b>	<b>2,965,634,461.00</b>						-	-
	<b>Total (In cr)</b>			<b>296.56</b>	<b>296.56</b>						-	-